

GOVERNMENT OF INDIA
MINISTRY OF SCIENCE AND TECHNOLOGY
RAJYA SABHA
QUESTION NO 19.11.2009
ANSWERED ON
RULE VIOLATIONS IN CSIR .

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SHRI A. VIJAYARAGHAVAN

Will the Minister of COAL AND MINES be pleased to state :-

- (a) whether it is a fact that there are complaints submitted to competent authority of CSIR and rule violations and unethical steps adopted by the present Chairman of Recruitment and Assessment Board (RAB) of CSIR as a part of assessment promotion to scientists;
- (b) if so, whether above complaints had been forwarded to the appointing authority of Chairman, RAB, CSIR;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor ?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF SCIENCE AND TECHNOLOGY AND EARTH SCIENCES

(PRITHVIRAJ CHAVAN)

(a) No Sir. However, a representation by one Scientist of National Institute of Science Communication & Information Resources (NISCAIR), New Delhi has been received about his own assessment. The representation has been processed in accordance with the set procedures for redressal of representations of CSIR Scientists.

(b),(c)&(d) Do not arise.